

Joint Committee to enquire into irregularities in securities and banking transactions."

MR. SPEAKER: The question is:

"That this House do extend upto the last day of the Budget Session, 1993, the time for presentation of report of the Joint Committee to enquire into irregularities in securities and banking transactions."

*The motion was adopted.*

12.35 hrs.

### CENSUS (AMENDMENT) BILL.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): Sir, I beg to move for leave to introduce a Bill further to amend the Census Act, 1948.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Census Act, 1948."

*The motion was adopted.*

SHRI M.M. JACOB: Sir, I introduce the Bill.

[Translation]

SHRI DEVENDRA PRASAD YADAV (Jhanjharpur): Mr. Speaker, Sir, I rise on a point of information. I had given a notice and the point has been also discussed here. A ruling should be given by you that recognition has been granted to non-B.J.P. party as commented in the newspapers.

MR. SPEAKER: Please, give an application. I will look into it.

SHRI DEVENDRA PRASAD YADAV: I would like to submit that it should be regulated.  
(Interruptions)

SHRI SURYA NARAYAN YADAV (Saharsa): Mr. Speaker, Sir... (Interruptions)

MR. SPEAKER: If an uproar is created by you, action will be taken against you. Please sit down.

(Interruptions)

[English]

MR. SPEAKER: You please sit down now. It is not necessary to behave like this in the House.

(Interruptions)

MR. SPEAKER: Matters under Rule 377 will be taken up at the end.

12.37 hrs.

### MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS-Contd

[Translation]

SHRI CHINMAYANAND SWAMI (Badaun): Mr. Speaker, Sir, yesterday many hon. Members expressed their views on no-confidence motion moved by Shri Atal Bihari Vajpayee. The sequence of the opinions started from the point where Shri Vajpayee started his speech and vowed to speak the truth only and nothing else in the House. But when the discussion proceeded ahead it appeared that the truth was ceased to remain truth and it turned into a concept. I do not wonder at it at all.

I thought only this much that the moment an hon. member enters this House, first of all he looks at the words "dharma chakra paravartanay" inscribed above your seat. Alongwith the saying "dharma chakra pravartanay" the term "dharma nirpeksha" is also used often. It is done so despite the